

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3484  
ANSWERED ON:19.03.2013  
SECURITY RELATED EXPENDITURE  
Dubey Shri Nishikant ;Singh Baba Shri K.C.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has received proposals/requests from the various State Governments for inclusion of more districts under the Security Related Expenditure (SRE) scheme;
- (b) if so, the details of such proposals/ requests received and the action taken by the Union Government thereon during each of the last three years and the current year, State-wise including Jharkhand and Uttarakhand;
- (c) the total funds released and utilised under the scheme during the said period, State-wise;
- (d) whether the Union Government has any proposal to increase the financial assistance under the scheme; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. P. N. SINGH)

(a) & (b): On the basis of violence profile, the Central Government has approved the inclusion of 23 more districts including 03 districts of Jharkhand viz. Dumka, Deoghar and Pakur during the year 2012 under the Security Related Expenditure (SRE) Scheme for LWE affected States, taking the total coverage to 106 districts of 9 LWE affected States, including 21 districts of Jharkhand. At present, there is no proposal to include more districts under the Scheme. However, inclusion/ exclusion of districts under the SRE Scheme is a continuous process. Uttarakhand is not covered under the SRE Scheme, as it is not considered LWE affected State

(c) to (e): The State-wise details of funds released under the SRE Scheme during the last three years and current year (as on 28.02.2013) is annexed. The SRE Scheme, being a reimbursement scheme, the expenditure is first incurred by the State Governments and thereafter reimbursed by the Central Government after conducting audit in the respective States. The Annual Work Plan under the Scheme is finalized on the basis of proposals received from the State Governments and any increase/ decrease in financial assistance is on the basis of Work Plans submitted by the States